

Statement showing reasons for delay in laying the soyabean Grading and Marking Rules 1993 and Walnut Grading and Marking (Amendment) Rule 1993

[Translation]

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI HARJIBHAI PATEL) Mr Deputy Speaker, Sir I beg to lay on the Table a Statement\* (Hindi and English versions) showing reasons for delay in laying the Soyabeans Grading and Marking Rules 1993 and the Walnuts Grading and Marking (Amendment) Rules 1993

[English]

Annual Accounts of the All India Institute of Medical Sciences, New Delhi for 1992-93 together with Audit Report thereon under All India Institute of Medical Science Act 1956 and Statement showing reasons for delay in laying their papers

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR C SILVERA) Sir, I beg to lay on the Table

- (1) A copy of the Annual Accounts (Hindi and English versions) of the All India Institute of Medical Sciences New Delhi for the year 1992-93 together with Audit Report thereon, under section 18 of the All India Institute of Medical Sciences Act 1956
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above

[Placed in library see No LT 7809/95]

Annual Accounts of the Central Council for Research in Ayurveda and Siddha New Delhi for 1993-93 together with Audit report thereon and Statement showing reasons for delay in laying these papers etc

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR)

Sir, I beg to lay on the Table -

- (1) A copy of the Annual Accounts\*\* (Hindi and English versions) of the Central Council for Research in Ayurveda and Siddha, New Delhi, for the year 1993-94 together with Audit Report thereon
- (2) Statement (Hindi and English versions) showing reasons for delaying the papers mentioned at (1) above

[Placed in library see No LT 7810/95]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Medical Sciences (India), New Delhi, for the year 1993-94, alongwith Audited Accounts
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National

Academy of Medical Sciences (India), New Delhi, for the year 1993-94

[Placed in library, see No LT 7811/95]

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Chittaranjan National Cancer Institute Calcutta for the year 1993-94
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Chittaranjan National Cancer Institute, Calcutta for the year 1993-94 together with Audit Report thereon
- (iii) A copy of the Review (Hindi and English versions) by the government of the working of the Chittaranjan National Cancer Institute, Calcutta for the year 1993-94
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above

[Placed in library see No LT 7812/95]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Board of Examinations New Delhi for the year 1993-94 alongwith Audited Accounts
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Board of Examinations New Delhi for the year 1993-94
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above

[Placed in Library, see No LT 7813/95]

13.03 hrs

#### MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL Sir, I have to report the following message received from the Secretary-General of Rajya Sabha -

In accordance with the provision of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 30th May, 1995 agreed without any amendment to the National Environment Tribunal Bill, 1995 which was passed by the Lok Sabha at its sitting held on the 24th May, 1995"

13.03½ hrs.

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

#### Forty-third Report

SHRI S MALIKARJUNAIAH (Tumkur) Sir, I beg to present the Forty-third Report (Hindi and English versions)

\* These rules were laid on the table of the House on 29.3.1995

\*\* The Annual Report of the Central Council for Research in Ayurveda and Siddha, New Delhi for the year 1993-94 was laid on the Table of the House on the 19th December 1994

of the Committee on Private Members' Bills and Resolutions

13.05½ hrs.

30.04 hrs.

### COMMITTEE ON PETITIONS

#### Twentieth Report

SHRI P.G. NARAYAN (Gobichettipalayam): Sir, I beg to present the Twentieth Report (Hindi and English versions) of the Committee on Petitions.

13.04½ hrs.

### COMMITTEE ON GOVERNMENT ASSURANCES

#### Twenty-ninth and Thirtieth Reports

SHRI BASUDEB ACHARIA (Bankura): Sir, I beg to present the Twenty-Ninth and Thirtieth Reports (Hindi and English versions) of the Committee on Government Assurances.

13.04¼ hrs.

### JOINT COMMITTEE ON OFFICES OF PROFIT

#### Eighth Report

SHRI CHIRANJI LAL SHARMA (Karnal): Sir, I beg to present the Eighth Report (Hindi and English versions) of the Joint Committee on Offices of Profit.

13.05 hrs

### STANDING COMMITTEE ON ENERGY

#### Twenty Sixth Report and Minutes

SHRI ANIL BASU (Arambagh): Sir, I beg to present the Twenty Sixth Report (Hindi and English versions) of the Standing Committee on Energy on, "New Policy Initiatives in Power Sector-Status of implementation and their impact on the economy" and minutes relating thereto.

13.05¼ hrs.

### STANDING COMMITTEE ON FINANCE

#### Fifteenth Report

SHRI NIRMAL KANTI CHATTERJEE (DUMDUM): Sir, I beg to present the Fifteenth Report (Hindi and English versions) of the Standing Committee on Finance on "The Union Duties of Excise (Distribution) Amendment Bill, 1995".

### STANDING COMMITTEE ON COMMERCE

#### Fourteenth Report

SHRIMATI D.K. THARADEVI SIDDHARTHA (Chikmagalur): Sir, I beg to present the Fourteenth Report (Hindi and English versions) of the Department Related Parliamentary Standing Committee on Commerce on Sericulture.

13.05¼ hrs.

### BUSINESS ADVISORY COMMITTEE

#### Fifty First Report

THE MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): On behalf of Shri Vidyacharan Shukla, I beg to move :

"That this House do agree with the Fifty-first Report of the Business Advisory Committee presented to the House on the 30th May, 1995."

MR. SPEAKER : The question is :

"That the House do agree with the Fifty-first Report of the Business Advisory Committee presented to the House on the 30th May, 1995."

*The motion was adopted.*

13.06 hrs.

### MATTERS UNDER RULE 377

#### (i) NEED TO IMPROVE THE PUNCTUATION OF TELEPHONES IN BALASORE AND MAYURBHANJ DISTRICTS, ORISSA

DR. KARTIKESHWAR PATRA (Balasore) : Sir, the telecommunication system in Balasore and Mayurbhanj districts of Orissa, especially in rural areas is not functioning properly. In spite of the complaints from the consumers for payment of excess charges, though in some places enquiries are made, no action is being taken/proposed to be taken so far. In the areas of Bhogra, Balliapal, Jaleswar and Rasgovindpur blocks, people are dissatisfied that exchanges are not working properly and in Jaleswar some consumers have surrendered their telephones. The system of telecommunications here is ill-reputed.

I request the Central Government to look into the matter.

#### (ii) NEED TO SET UP MORE INDUSTRIES IN BIHAR